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Title: The Minister of State in the Ministry of Chemicals and Fertilizers laid a statement regarding status of implementation of the recommendations contained in the 2nd Report of Standing Committee on Chemicals and Fertilizers pertaining to the Department of Fertilizers, Ministry of Chemicals and Fertilizers.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): I beg to lay the statement on the status of implementation of the recommendations contained in the 2nd report of the Standing Committee on Chemicals & Fertilizers in terms of Direction 73-A of the hon. Speaker, Lok Sabha, issued vide Lok Sabha Bulletin Pt.II dated 1st September, 2004

The Department of Fertilizers (DOF) comes under the Ministry of Chemicals and Fertilizers. The main objective of the Department is to ensure adequate and timely availability of fertilizers for maximizing agricultural production in the country and for this purpose to promote and assist industries in the fertilizer sector and to plan and arrange import and distribution of fertilizers.

The main activities of DOF include planning, promotion and development of the fertilizer industry, programming and monitoring of production, pricing, import and supply of fertilizers and management of financial resources by way of subsidy, concession for indigenous and imported fertilizers. The Department also disburses payments to manufacturers/importers of decontrolled fertilizers under the Nutrient Based Subsidy Scheme.

In addition, the activities of DOF also include the administrative control of the following public sector undertakings and cooperatives in the fertilizer sector:-

- (i) National Fertilizers Ltd.(NFL)
- (ii) Madras Fertilizers Ltd. (MFL)
- (iii) Fertilizers and Chemicals Travancore Ltd.(FACT)
- (iv) Rashtriya Chemicals & Fertilizers Ltd. (RCF)
- (v) Brahmaputra Valley Fertilizer Corporation Ltd. (BVFCL)
- (vi) Projects & Development India Ltd. (PDIL)
- (vii) FCI Arawali Gypsum and Minerals India Ltd. (FAGMIL)
- (viii) Fertilizer Corporation of India Ltd. (FCIL) (Closed)
- (ix) Hindustan Fertilizer Corporation Ltd. (HFCL) (Closed)
- (x) Krishak Bharati Cooperative Ltd. (KRIBHCO)

The office of the Executive Director, Fertilizers Industry Coordination Committee (FICC) also works under the Department of Fertilizers. This office provides the secretariat- support to FICC constituted to administer the Retention Price Scheme for Nitrogenous Fertilizers and various incentive schemes to augment indigenous production of fertilizers.

In the 2nd Report, the Standing Committee's analysis of implementation of recommendations by Government has revealed that out of the total 18 recommendations contained in the 26th Report of the Committee on Demands for Grants 2008-09, the Department of Fertilizers have implemented twelve (12) recommendations SI. No. 1,2,3,5,7,8,9,10,12,13,17 & 18 so far which have also been accepted by the Committee. Further, in respect of three recommendations (sl. No. 4,6, and 11) the replies of the Department have not been accepted by the Committee. In respect of the remaining three recommendations ie 14,15 & 16 the replies of the Government were interim in nature.

The Action Taken Replies on the 27 recommendations contained in the 2nd Report have been submitted to the Committee on 8th March 2010.